Books on Right to Development

Abbreviation:

DELNET: Delhi Library Network, New Delhi

ISIL: Indian Society of International Law Library, New Delhi **NHRC:** National Human Rights Commission Library, New

Delhi

AGUIRRE, **Daniel**: Human Rights to development in a globalized world.

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(Sage Publications, New Delhi, 1989) (NHRC)

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Reducing infant morality, child malnutrition, gender disparities and hunger –

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